

INCOME TAX APPELLATE TRIBUNAL: KOLKATA ZONE: KOLAKTA
CONSTITUTION OF KOLKATA BENCHES FROM 16/02/2026 TO 19/02/2026
 [20/02/2026 (Friday) is for Misc., Stay, Clubbing, Early Hearing Application]

"Patna" (SMC & Division) Bench (Hybrid)	Shri Duvvuru R L Reddy, Vice-President (KZ) & Shri Rakesh Mishra, Accountant Member (Hybrid Court Hearing at 10.30 A.M.) [For 18/02/2026 & 19/02/2026]	Court Room No.1
"Guwahati" Bench (Hybrid)	Shri Duvvuru R L Reddy, Vice-President (KZ) & Shri Rakesh Mishra, Accountant Member (Hybrid Court Hearing after completion of "Patna" Bench) [For 18/02/2026 & 19/02/2026]	Court Room No.1
"Cuttack" Bench (Physical)	Shri George Mathan, Judicial Member & Shri Madhusudan Sawdia, Accountant Member (Physical Court Hearing at 10.30 A.M.)	Physical Hearing at ITAT, Cuttack
"A" Bench (Hybrid)	Shri Rajesh Kumar, Accountant Member & Shri Pradip Kumar Choubey, Judicial Member (Hybrid Court Hearing at 10.30 A.M.) [For 16/02/2026 to 18/02/2026]	Court Room No.2
"B" Bench (Hybrid)	Shri Rajesh Kumar, Accountant Member & Shri Pradip Kumar Choubey, Judicial Member (Hybrid Court Hearing after completion of "A" Bench) [For 16/02/2026 to 18/02/2026]	Court Room No.2
"C" Bench (Hybrid)	Shri Sonjoy Sarma, Judicial Member & Shri Rakesh Mishra, Accountant Member (Hybrid Court Hearing after completion of "Guwahati" Bench) [For 18/02/2026 & 19/02/2026]	Court Room No.3
"D" Bench (Hybrid)	Shri Sonjoy Sarma, Judicial Member & Shri Rakesh Mishra, Accountant Member (Hybrid Court Hearing after completion of "C" Bench) [For 18/02/2026 & 19/02/2026]	Court Room No.3

- Note : 1. "SMC" Bench of ITAT, Kolkata will not function during this week.
 2. "A" & "B" Bench of ITAT, Kolkata will not function on 19/02/2026.
 3. "C" & "D" Bench of ITAT, Kolkata will not function on 16/02/2026 & 17/02/2026.
 4. "Patna" & "Guwahati" Bench will not function on 16/02/2026 & 17/02/2026.
 5. Ranchi Bench will not function during this week.

[Signature]
 Assistant Registrar

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF A BENCH FOR 16-FEBRUARY-2026 (MONDAY)****BEFORE HON'BLE RAJESH KUMAR, ACCOUNTANT MEMBER
AND HON'BLE PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER****IN COURT ROOM 2****GOOGLE MEETING ID: RON-RRQO-ANT (AT 10:30)**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	IT(SS)A 136/KOL/2024	2017	[D] NIRMAL KUMAR KEJRIWAL	
2	ITA 2240/KOL/2024	2018	[D] NIRMAL KUMAR KEJRIWAL	
3	ITA 1676/KOL/2024	2015-2016	[A] RASHMI PODDAR	
4	ITA 2217/KOL/2024	2014-2015	[A] S. R. NIRMAN PVT. LTD.	
5	ITA 2601/KOL/2024	2014-15	[A] S R NIRMAN PVT. LTD.	
6	ITA 1901/KOL/2025	2011-2012	[A] M/S. B.C.H. ELECTRIC LTD.	
7	ITA 2329/KOL/2025	2018-19	[A] COMPAQ SOLUTION PRIVATE LIMITED	
8	ITA 2334/KOL/2025	2010-2011	[A] ANAND SHARE BROKING PRIVATE LTD.	
9	ITA 2335/KOL/2025	2011-2012	[A] ANAND SHARE BROKING PRIVATE LTD.	
10	ITA 2336/KOL/2025	2014-2015	[A] SREE BISHNU RICE MILL	
11	ITA 2673/KOL/2025	2022-2023	[A] ABC INDIA LIMITED	
12	ITA 2831/KOL/2025	2012-13	[A] AMPI FINANCE LIMITED	
13	ITA 2909/KOL/2025	2015-2016	[A] ELECTRO ALLIED PRODUCTS	

For RS
Assistant Registrar
12-Feb-2026

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF A BENCH FOR 17-FEBRUARY-2026 (TUESDAY)****BEFORE HON'BLE RAJESH KUMAR, ACCOUNTANT MEMBER
AND HON'BLE PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER****IN COURT ROOM 2****GOOGLE MEETING ID: RON-RRQO-ANT (AT 10:30)**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 665/KOL/2025	2012-2013	[A] CHANDRANI COMMOTRADE PVT. LTD.	
2	ITA 1587/KOL/2025	2019-2020	[A] ANIRUDDHA BANERJEE	
3	ITA 1179/KOL/2025	2015-2016	[A] BANWARI LAL AGRAWAL	
4	ITA 1180/KOL/2025	2016-2017	[A] BANWARI LAL AGRAWAL	
5	ITA 1181/KOL/2025	2019-2020	[A] BANWARI LAL AGRAWAL	
6	ITA 1182/KOL/2025	2020-2021	[A] BANWARI LAL AGRAWAL	
7	ITA 1183/KOL/2025	2021-2022	[A] BANWARI LAL AGRAWAL	
8	ITA 1184/KOL/2025	2022-2023	[A] BANWARI LAL AGRAWAL	
9	ITA 2916/KOL/2025	2013-14	[D] BANWARI LAL AGARWAL	
10	ITA 2917/KOL/2025	2014-15	[D] BANWARI LAL AGARWAL	
11	ITA 2918/KOL/2025	2015-16	[D] BANWARI LAL AGARWAL	
12	ITA 2920/KOL/2025	2017-18	[D] BANWARI LAL AGARWAL	
13	ITA 2919/KOL/2025	2016-17	[D] BANWARI LAL AGARWAL	
14	ITA 2870/KOL/2025	2019-20	[A] DIPANKAR DEY	
15	ITA 2914/KOL/2025	2015-2016	[A] AKASH SETHIA	
16	ITA 2921/KOL/2025	2020-21	[D] DAILMER INDUSTRIES PRIVATE LIMITED	
17	ITA 2922/KOL/2025	2022-23	[D] DAILMER INDUSTRIES PRIVATE LIMITED	
18	ITA 2923/KOL/2025	2012-13	[D] ANIL KUMAR GOYAL	
19	ITA 2935/KOL/2025	2019-2020	[A] AZHAR SEKH	
20	ITA 2938/KOL/2025	2013-2014	[A] BIJAY KUMAR GARODIA	

for fd
Assistant Registrar
12-Feb-2026

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF A BENCH FOR 18-FEBRUARY-2026 (WEDNESDAY)****BEFORE HON'BLE RAJESH KUMAR, ACCOUNTANT MEMBER
AND HON'BLE PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER****IN COURT ROOM 2****GOOGLE MEETING ID: RON-RRQO-ANT (AT 10:30)**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2268/KOL/2024	2015-2016	[A] ALTIMATE PROJECTS PRIVATE LIMITED	
2	ITA 2313/KOL/2024	2017-18	[A] MANJIRA BANERJEE	
3	ITA 1336/KOL/2025	2010-11	[A] DALMIA DEVCON PVT. LTD.	
4	ITA 2944/KOL/2025	2018-19	[D] BANWARI LAL AGARWAL	
5	ITA 2945/KOL/2025	2019-20	[D] BANWARI LAL AGARWAL	
6	ITA 2946/KOL/2025	2020-21	[D] BANWARI LAL AGARWAL	
7	ITA 2947/KOL/2025	2022-23	[D] BANWARI LAL AGARWAL	
8	ITA 2964/KOL/2025	2021-22	[D] BANWARI LAL AGARWAL	
9	ITA 1493/KOL/2025	2014-15	[D] EVEREST COMMERCE PRIVATE LIMITED	
10	ITA 2954/KOL/2025	2012-13	[D] CLUBSIDE DEALCOM PRIVATE LIMITED	
11	ITA 2956/KOL/2025	2017-2018	[A] AARYA HARSH FOOD PRODUCTS PVT. LTD.	
12	ITA 2962/KOL/2025	2017-2018	[A] AFTAB HOSSAIN LASKAR	
13	ITA 2966/KOL/2025	2016-17	[D] BARAK VALLEY CEMENTS LIMITED	


Assistant Registrar
12-Feb-2026

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF B BENCH FOR 16-FEBRUARY-2026 (MONDAY)****BEFORE HON'BLE RAJESH KUMAR, ACCOUNTANT MEMBER
AND HON'BLE PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER****IN COURT ROOM 2****GOOGLE MEETING ID : RON-RRQO-ANT(AFTER COMPLETION OF "A" BENCH)**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1422/ KOL/2024	2012-2013	[A] KRISHNENDU CHANDA	
2	ITA 1685/ KOL/2024	2011-12	[D] A J CAST ALLOYS PRIVATE LIMITED	
3	ITA 1821/ KOL/2024	2012-2013	[A] SOMA MUKHOPADHYAY	
4	ITA 2314/ KOL/2024	2017-18	[A] ALLBRIGHT ELECTRICALS PVT. LTD	
5	ITA 1885/ KOL/2025	----	[A] LALITKUNJ SOBHASARIA FOUNDATION	
6	ITA 2181/ KOL/2025	2013-2014	[A] INTERKRAFT AUTOCITY PRIVATE LIMITED	
7	ITA 2323/ KOL/2025	-	[A] KISSEN DAYAL RAMESWAR CHARITY TRUST	
8	ITA 2324/ KOL/2025	2017-18	[D] JAI KISHAN SARAF	
9	ITA 2423/ KOL/2025	2022-2023	[A] HULDIBARI INDUSTRIES AND PLANTATION COMPANY LIMITED	
10	ITA 2426/ KOL/2025	2017-2018	[A] M/S. KRISHNABHAKTA GRIHA NIRMAN PVT. LTD.	
11	ITA 2427/ KOL/2025	2025-2026	[A] INSTITUTE OF ENGINEERING & MANAGEMENT	


Assistant Registrar
13-Feb-2026

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF B BENCH FOR 17-FEBRUARY-2026 (TUESDAY)****BEFORE HON'BLE RAJESH KUMAR, ACCOUNTANT MEMBER
AND HON'BLE PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER****IN COURT ROOM 2****GOOGLE MEETING ID : RON-RRQO-ANT(AFTER COMPLETION OF "A" BENCH)**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 247/KOL/2024	2018-19	[D] SACHIN ARVIND MEHTA	
2	ITA 886/KOL/2025	2025-2026	[A] LIONS CLUB OF DURGAPUR	
3	ITA 2180/ KOL/2025	2014-2015	[A] LBI EXPORT PVT. LTD.	
4	ITA 2303/ KOL/2025	2012-2013	[A] GANGANPATI REALTORS PVT. LTD.	
5	ITA 2337/ KOL/2025	2013-14	[D] KAMMNA AUTOPART SALES PRIVATE LIMITED	
6	ITA 2340/ KOL/2025	2022-2023	[A] JAYA CHANDRA	
7	ITA 2424/ KOL/2025	2012-2013	[A] L.N. FIELDS PRIVATE LIMITED	
8	ITA 2575/ KOL/2025	2020-2021	[A] LIPZICK CONSTRUCTIONS PRIVATE LIMITED	
9	ITA 2633/ KOL/2025	2018-2019	[A] HARIPUR SAMABAY KRISHI UNNAYAN SAMITY LIMITED	
10	ITA 2871/ KOL/2025	2023-24	[A] HIMMAYET HOSSAIN SHEIKH	
11	ITA 2926/ KOL/2025	2019-20	[D] LASER POWER & INFRA PRIVATE LIMITED	

For R/S
Assistant Registrar
13-Feb-2026

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF B BENCH FOR 18-FEBRUARY-2026 (WEDNESDAY)****BEFORE HON'BLE RAJESH KUMAR, ACCOUNTANT MEMBER
AND HON'BLE PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER****IN COURT ROOM 2****GOOGLE MEETING ID : RON-RRQO-ANT(AFTER COMPLETION OF "A" BENCH)**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2211/ KOL/2025	2018-2019	[A] GOUTAM DEY	
2	ITA 2093/ KOL/2025	2017-2018	[A] GAUTAM PRAMANIK	
3	ITA 2205/ KOL/2025	2016-2017	[A] KUMAR MANGALAM LAMBORIA	
4	ITA 2206/ KOL/2025	2021-2022	[A] HOOGHLY ALLOY & STEEL CO. PVT. LIMITED	
5	ITA 2437/ KOL/2025	2016-17	[A] ISHAAN SAREE PRIVATE LIMITED	
6	ITA 2941/ KOL/2025	2014-2015	[A] ITC INFOTECH INDIA LIMITED	
7	ITA 2942/ KOL/2025	2021-2022	[A] ITC INFOTECH INDIA LIMITED	
8	ITA 2951/ KOL/2025	2013-14	[D] KRISHAN MURARI NAITA	
9	ITA 2952/ KOL/2025	2014-15	[D] KRISHAN MURARI NAITA	
10	ITA 2953/ KOL/2025	2012-13	[D] INTELLECT TRADE LINK PRIVATE LIMITED	
11	ITA 2955/ KOL/2025	-----	[A] HOLOS HEALTHCARE FOUNDATION	
12	ITA 2957/ KOL/2025	2016-2017	[A] JAI MATA DI CARGO SERVICES PRIVATE LIMITED	
13	ITA 2963/ KOL/2025	2014-2015	[A] IMAGE NIRMAN PVT. LTD.	

for AS
Assistant Registrar
13-Feb-2026

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF C BENCH FOR 18-FEBRUARY-2026 (WEDNESDAY)**

**BEFORE HON'BLE SONJOY SARMA, JUDICIAL MEMBER
AND HON'BLE RAKESH MISHRA, ACCOUNTANT MEMBER**

IN COURT ROOM 3

GOOGLE MEETING ID: XRE-HVRQ-HEH TIME: AFTER COMPLETION OF "GUWAHATI" BENCH

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2160/KOL/2024	2013-14	[D] ARISSAN INFRASTRUCTURES PRIVATE LIMITED	
2	ITA 2161/KOL/2024	2015-16	[D] ARISSAN INFRASTRUCTURES PRIVATE LIMITED	
3	ITA 2162/KOL/2024	2017-18	[D] ARISSAN INFRASTRUCTURES PRIVATE LIMITED	
4	ITA 2361/KOL/2024	2021-2022	[A] TAI INDUSTRIES LIMITED	
5	ITA 2404/KOL/2024	2015-2016	[A] LALIT KUMAR TULSHYAN	
6	ITA 2569/KOL/2024	2016-2017	[A] ARROWSPACE TRADECOM PVT. LTD.	
7	ITA 667/KOL/2025	2017-18	[D] NIRMALA RAI	
8	ITA 2344/KOL/2025	2016-2017	[A] MIDAAS CONSTRUCTION COMPANY PVT. LTD.	
9	ITA 2349/KOL/2025	2016-2017	[A] MOHINI SALES & RETAIL PRIVATE LIMITED	
10	ITA 2354/KOL/2025	2019-2020	[A] M/S. MAAN STEEL & POWER LIMITED	
11	ITA 2609/KOL/2025	2019-20	[D] MAAN STEEL & POWER LIMITED	
12	ITA 2357/KOL/2025	2012-2013	[A] NILKANTH CHAWAL MILLS PVT. LTD.	
13	ITA 2958/KOL/2025	2015-2016	[A] NAMRATA PAHWA	

for R/S
Assistant Registrar
13-Feb-2026

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF C BENCH FOR 19-FEBRUARY-2026 (THURSDAY)**

**BEFORE HON'BLE SONJOY SARMA, JUDICIAL MEMBER
AND HON'BLE RAKESH MISHRA, ACCOUNTANT MEMBER**

IN COURT ROOM 3

GOOGLE MEETING ID: XRE-HVRQ-HEH TIME: AFTER COMPLETION OF "GUWAHATI" BENCH

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 288/KOL/2023	2020-21	[A] HITACHI RAIL STS AUSTRALIA PTY LTD	
2	ITA 289/KOL/2023	2020-21	[A] HITACHI RAIL STS S.P.A	
3	ITA 645/KOL/2025	2022-23	[A] HITACHI RAIL STS AUSTRALIA PTY. LTD.	
4	ITA 1239/KOL/2024	2018-2019	[A] SAHARA FLAGSHIP REALESTATE PRIVATE LIMITED	
5	ITA 2611/KOL/2024	2021-2022	[A] M/S. DIC FINE CHEMICALS PVT. LTD.	
6	ITA 94/KOL/2025	2021-22	[D] SOUTH CITY PROJECTS(KOLKATA)LTD (EFILING)	
7	ITA 361/KOL/2025	2020-21	[A] NADIA DISTRICT CENTRAL CO-OPERATIVE BANK LTD.	
8	ITA 974/KOL/2025	2007-2008	[A] SRI MUNISUVRATA AGRI INTERNATIONAL LIMITED	
9	ITA 973/KOL/2025	2002-2003	[A] M/S. SRI MUNISUVRATA AGRI INTERNATIONAL LTD.	
10	ITA 975/KOL/2025	2010-2011	[A] SRI MUNISUVRATA AGRI INTERNATIONAL LIMITED	
11	ITA 1000/KOL/2025	2022-23	[D] SOUTH CITY PROJECTS(KOLKATA) LIMITED	
12	ITA 1509/KOL/2025	2012-2013	[A] NEW TEA COMPANY LTD.	
13	ITA 1992/KOL/2025	N.A.	[A] MISSION TABLE TENNIS DEVELOPMENT TRUST	
14	ITA 2015/KOL/2025	2018-2019	[A] MAYAPUR BHAKTI AND YOGA FOUNDATION	
15	ITA 2220/KOL/2025	2014-15	[A] GANGA ELECTROCAST LIMITED	

For ROS
Assistant Registrar
13-Feb-2026

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF D BENCH FOR 16-FEBRUARY-2026 (MONDAY)****BENCH WILL NOT FUNCTION**

Sr#	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2214/KOL/2025	2013-2014	[A] SARIKA PARAKH	
2	IT(SS)A 25/KOL/2025	2018-19	[A] SUSHIL PARAKH	
3	ITA 1064/KOL/2025	2018-19	[A] PATHA BHAWAN	
4	ITA 1858/KOL/2025	2011-2012	[A] SUNIL KUMAR AGARWAL	
5	ITA 1859/KOL/2025	2012-2013	[A] SUNIL KUMAR AGARWAL	
6	ITA 1860/KOL/2025	2013-2014	[A] SUNIL KUMAR AGARWAL	
7	ITA 1861/KOL/2025	2014-2015	[A] SUNIL KUMAR AGARWAL	
8	ITA 1862/KOL/2025	2015-2016	[A] SUNIL KUMAR AGARWAL	
9	ITA 2037/KOL/2025	2018-2019	[A] THE SATURDAY CLUB LTD.	
10	ITA 2345/KOL/2025	2018-2019	[A] SELVEL MEDIA SERVICES PVT. LTD.	
11	ITA 2347/KOL/2025	2017-2018	[A] VISHWANATH VIJAY-SON, LEGAL HEIR OF LATE NATHU LAL MARWARI	
12	ITA 2348/KOL/2025	2021-2022	[A] SAVITRI EDUCATION FOUNDATION	
13	ITA 2350/KOL/2025	2010-11	[D] SATBIR MAHATO	
14	ITA 2352/KOL/2025	2017-18	[A] SHIW KANT SHAW	
15	ITA 2413/KOL/2025	2015-2016	[A] SWAPAN BHATTACHARYA	
16	ITA 2911/KOL/2025	2012-2013	[A] REWARD TRACOM PRIVATE LIMITED	
17	CO 48/KOL/2025	2013-14	[A] ZAHIRA KHATOON	
18	ITA 2912/KOL/2025	----	[A] SOCIETY FOR HERITAGE & ECOLOGICAL RESEARCHES	

For As
Assistant Registrar
13-Feb-2026

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF D BENCH FOR 17-FEBRUARY-2026 (TUESDAY)****BENCH WILL NOT FUNCTION**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2353/KOL/2025	2023-2024	[A] SEKH ASHRAFUL ALAM	
2	ITA 2359/KOL/2025	2012-2013	[A] SUCCESS VYAPAAR PVT. LTD.	
3	ITA 2448/KOL/2025	2021-22	[D] WOW MOMO FOODS PRIVATE LIMITED	
4	ITA 2455/KOL/2025	2018-2019	[A] WOW MOMO FOODS PRIVATE LIMITED	
5	ITA 2456/KOL/2025	2021-2022	[A] WOW MOMO FOODS PRIVATE LIMITED	
6	ITA 2476/KOL/2025	2018-19	[D] WOW MOMO FOODS PRIVATE LIMITED	
7	ITA 2480/KOL/2025	2015-2016	[D] TRIPURA CRICKET ASSOCIATION	
8	ITA 2824/KOL/2025	2017-18	[D] RAKHI MONDAL	
9	ITA 2924/KOL/2025	2013	[D] RAMGARH SPONGE IRON PRIVATE LIMITED	
10	ITA 2925/KOL/2025	2016	[D] RC HIGHRISE PVT. LTD.	
11	ITA 2927/KOL/2025	2010-11	[A] SHIV SHAKTI STEEL PRIVATE LIMITED	
12	ITA 2939/KOL/2025	2017-2018	[A] SATYAVEER RAMPURIA	
13	ITA 734/KOL/2025	2017-18	[A] PRABIR PRAMANIK	
14	ITA 844/KOL/2025	2013-14	[D] ZAHIRA KHATOON	
15	ITA 845/KOL/2025	2013-14	[D] ZAHIRA KHATOON	
16	ITA 850/KOL/2025	2013-14	[D] SAIFUL BISWAS	
17	ITA 851/KOL/2025	2013-14	[D] SAIFUL BISWAS	

fwr/ks
Assistant Registrar
13-Feb-2026

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF D BENCH FOR 18-FEBRUARY-2026 (WEDNESDAY)**

**BEFORE HON'BLE SONJOY SARMA, JUDICIAL MEMBER
AND HON'BLE RAKESH MISHRA, ACCOUNTANT MEMBER**

IN COURT ROOM 3

GOOGLE MEETING ID: XRE-HVRQ-HEH

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	CO 56/KOL/2025	2013-14	[A] VEDANTA RESOURCES PRIVATE LIMITED	
2	ITA 1115/KOL/2025	2013-14	[D] VEDANTA RESOURCES PRIVATE LIMITED	
3	ITA 1319/KOL/2025	2012-13	[D] SANAYUKT VANIJYA PRIVATE LIMITED	
4	CO 72/KOL/2025	2012-13	[A] SANAYUKT VANIJYA PRIVATE LIMITED	
5	ITA 1928/KOL/2025	2017-2018	[A] VINOD KUMAR BANSAL	
6	ITA 1929/KOL/2025	2018-2019	[A] VINOD KUMAR BANSAL	
7	ITA 1930/KOL/2025	2019-2020	[A] VINOD KUMAR BANSAL	
8	ITA 1991/KOL/2025	2017-2018	[A] SINGH CRANE SERVICE	
9	ITA 2436/KOL/2025	2025-26	[A] TREASURES OF INNOCENCE	
10	ITA 2442/KOL/2025	2012-2013	[A] WOODSTICK COMMOALES PVT. LTD.	
11	ITA 2722/KOL/2025	2012-2013	[A] STRAIGHT CURVE IDEAS PVT. LTD.	
12	ITA 2948/KOL/2025	2015-16	[D] PRITHVI FINVEST CO PRIVATE LIMITED	
13	ITA 2949/KOL/2025	2016-17	[D] PRITHVI FINVEST CO PRIVATE LIMITED	
14	ITA 2950/KOL/2025	2017-18	[D] PRITHVI FINVEST CO PRIVATE LIMITED	
15	ITA 2959/KOL/2025	2020-2021	[A] RAJENDRA KUMAR GUPTA	
16	ITA 2961/KOL/2025	2012-2013	[A] TRIMURTI AGENCIES PVT. LTD.	
17	ITA 2965/KOL/2025	2011-12	[D] M/S. PADMAKAR MARKETING PRIVATE LIMITED	

for RS
Assistant Registrar
13-Feb-2026

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF D BENCH FOR 19-FEBRUARY-2026 (THURSDAY)****BEFORE HON'BLE SONJOY SARMA, JUDICIAL MEMBER
AND HON'BLE RAKESH MISHRA, ACCOUNTANT MEMBER****IN COURT ROOM 3****GOOGLE MEETING ID: XRE-HVRQ-HEH**

Sr	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2095/KOL/2019	2013-14	[D] M/S MANGAL CRYSTAL COKE PVT. LTD.	
2	ITA 2096/KOL/2019	2014-15	[D] M/S MANGAL CRYSTAL COKE PVT. LTD.	
3	ITA 2097/KOL/2019	2013-14	[D] M/S MAHANIDHI VYAPAAR PVT. LTD.	
4	ITA 2162/KOL/2019	2013-14	[D] M/S WONGA TRADERS PVT. LTD.	
5	ITA 2176/KOL/2019	2013-14	[D] M/S KHAMBHALIA TRADERS PVT. LTD.	
6	ITA 2235/KOL/2019	2013-14	[D] M/S NEWAGE VINIMAY PRIVATE LIMITED	
7	ITA 2236/KOL/2019	2013-14	[D] M/S RUSSEL VALE TRADERS PRIVATE LIMITED	
8	ITA 2237/KOL/2019	2014-15	[D] M/S RUSSEL VALE TRADERS PRIVATE LIMITED	
9	ITA 2972/KOL/2025	2018-19	[D] PRITHVI FINVEST CO PRIVATE LIMITED	
10	ITA 2973/KOL/2025	2023-2024	[A] SINHA BMH SYSTEMS (INDIA) PVT. LTD.	
11	ITA 2974/KOL/2025	2024-2025	[A] SINHA BMH SYSTEMS (INDIA) PVT. LTD.	
12	ITA 2979/KOL/2025	2021-2022	[A] SUBAL DAS	
13	ITA 2980/KOL/2025	2014-2015	[A] RAMJI LAL AGARWAL	
14	ITA 341/KOL/2021	2013-14	[D] M/S GAURAV VINIMAY PVT. LTD.	
15	ITA 521/KOL/2021	2013-14	[D] M/S BHACHAU TRADERS PVT. LTD.	

Sonjoy Sarma
Assistant Registrar
13-Feb-2026

INCOME TAX APPELLATE TRIBUNAL, KOLKATA

**CAUSE LIST OF
THIRD MEMBER MATTERS,
PART HEARD MATTERS,
CONSOLIDATION PETITIONS,
SPECIAL CONSTITUTION,
STAY APPLICATIONS,
MISCELLANEOUS APPLICATIONS,
EARLY HEARING PETITIONS
AND PRONOUNCEMENTS**

FOR 18-FEBRUARY-2026 (WEDNESDAY)

**BEFORE SHRI RAJESH KUMAR, ACCOUNTANT MEMBER
AND SHRI PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER**

CLARIFICATION MATTERS									
Srl	Appeal Number				Assmt. Year	Assessee		Bench	Remarks
1	ITA	1542	KOL	2024	2011-2012	[A] SURESH KUMAR PODDAR		C	

For Pos
Assistant Registrar
13-Feb-2026